JBF Industries Limited

Date of Commencement of CIRP - 25th January 2024
List of Unsecured Financial Creditors (Other than Financial Creditors belonging to any class of creditors) as on 31-07-2025 Amount in Rs.

		Details of Claim Received			Details of claim admitted								
S. No.	Name of Creditor	Date of Receipt	Amount Claimed	Amount of Claim Provisionally Admitted	Claim	Amount Covered by Guarantee	Whether related party?	voting	Amount of contingen t claim	Amount of any mutual dues, that may be set- off	Amount of Claim Not Admitted	Amount of Claim Under- verificat ion	Remarks, if any
1	IDBI Bank Limited	22.02.2024	23,82,03,46,346	23,49,40,07,318	Unsecured	0	No	48.075	0	0	32,63,39,028		Hon'ble NCLT has allowed the IA filed by IDBI for admission of its claim. The orders have been appealed against by RP and CFM ARC in NCLAT. Hon'ble NCLAT has stayed voting on the resolution Plans but has not stayed the orders of NCLT and accordingly the claim of IDBI Bank Ltd has been admitted.
2	Export Import Bank of India Limited	22.02.2024	6,05,94,03,216	•	Unsecured	0	No	0.00	0	0	6,05,94,03,216		As per the records provided by the management, Corporate Guarantee given by JBF Industries was valid for 1 year and had expired. This was communicated back to the Bank via letter dated 29.10.2018. No conclusive evidance to counter the claim made by the Management is provided by the Bank in respect to this. Hence the claim stands not admitted
3	Union Bank of India	22.02.2024	3,11,09,80,127	-	Unsecured	0	No	0.00	0	0	3,11,09,80,127		As per the records provided by the management, Corporate Guarantee given by JBF Industries was valid for 1 year and had expired. This was communicated back to the Bank via letter dated 29.10.2018. No conclusive evidance to counter the claim made by the Management is provided by the Bank in respect to this. Hence the claim stands not admitted.
	Total		32,99,07,29,689	23,49,40,07,318		0		48.075			9,49,67,22,371		

Annexure 4